

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/2864/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mridul Kumar Kalita,
District & Sessions Judge,
Nagaon, Assam.

Dated Guwahati the 17th August, 2020.

Sub: **Vehicle permission.**

Ref:- Your letter No.DJN/1/832 , dtd 12.08.2020

Sir,

With reference to the above, I am directed to inform you that you have been directed to dispose of the matter of Shri Pijush Pratim Bairagi, Addl. District & Sessions Judge, No. 1, Nagaon regarding permission to visit Guwahati with his official vehicle, from the afternoon of 14.08.2020 till the evening of 15.08.2020, at your level.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/2865/A, dated 17.8.2020

Copy to:

1. Shri Pijush Pratim Bairagi, Addl. District & Sessions Judge, No. 1,
Nagaon .

2. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rdgr